

In the High Court of Judicature, Bombay.

Wednesday, the 25<sup>th</sup> day of January 1865.

SPECIAL APPEAL No. 810 OF 1864.

Govinda bin Nimbaji Phosle  
of the Poona District

Appellant,

(Original Defendant)

versus

Abaji bin Govindrao and  
Sobai Kone Nimbaji and  
Pama bin Babaji Patil Dewkar  
of the Poona District

Respondents,

(Original Plaintiffs)

Rs. 34. 3. 11.

The claim in the Original Suit was to recover possession of 3½ acres of  
wet Dines fields which had been let on lease.

In Appeal No. 539 of 1864<sup>3</sup> the *Jud. Sudder Ameen*  
of the District of *Poona* at *Poona* confirmed  
the Decree of the *Jud. of Poona* who *had awarded the claim.*

A Special Appeal was preferred in the High Court on the grounds that (1) there has  
been a Substantial error in law, in the  
procedure of the case which has produced  
error in the decision of the case upon its merits.

Dw

1 In that the appellant having con-  
tended in his answer that he had ex-  
pended large amount in improving  
the land the Principal Sudder Ameen  
was in error in not laying down any  
point on the subject nor awarding the  
sum expended by him.

The Court confirms the decree of the Prin-  
cipal Sudder Ameen.

Costs on Special Appellant.

Atkinlock Forbes.

H.P. Forbes

MEMORANDUM OF COSTS incurred in Special Appeal No. 870

of 1864, against the decision of the P. S. Amicus of the District of Poona and disposed of on the 25<sup>th</sup> January 1865 by confirming the same with costs on Special Appeal.

BY THE APPELLANT—

In the District.				
In the Moonsiff's Court (including Vukeel's fee)	16	2	10	✓
In the Principal Sudder Amicus's Court	7	4	3	✓
			23	7
In this Court.				1. ✓
Stamp for Memorandum of Special Appeal	4	"	"	✓
Stamps for copies of Decree and Judgment	3	"	"	✓
Stamp for Vukeelutnama	2	"	"	✓
Batta for Process and Postage	2	7	"	✓
Sectioner's Fee	"	15	10	✓
Vukeel's Fee	1	"	4	✓
			13	7
			2	✓
Rupees....	36	14	3	✓

BY THE RESPONDENTS,

In the District.				
In the Moonsiff's Court	30	9	5	✓
In the P. S. Amicus's Court	2	"	4	✓
			32	9
In this Court.				9 ✓
Stamp for Vukeelutnama	2	"	"	✓
Vukeel's Fee	1	"	4	✓
			3	"
			4	✓
Rupees....	35	10	1	✓



*[Signature]*  
1<sup>st</sup> Clerk Registrar

*[Signature]*

The 25<sup>th</sup> day of January 1865. For Sealer